

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6536 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Changlang and Longding, Khonsa, Arunachal Pradesh.

Dated Guwahati, 7th November, 2019.

Sub:- Casual leave.

Ref:- No. D&SC/KSA/Estt/2019/01/931 dated 04.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 5 (five) days w.e.f 26.11.2019 to 30.11.2019 along with station leave permission from 23.11.2019 to 01.12.2019 has been granted, subject to availability of casual leave in your credit for the year 2019. A senior Judicial officer at the station will remain in charge of your Court and office in your absence

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/6537A, dated 7.11.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)